

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 329**  
IA(Com.A)- 331/2023  
In  
CP-15(ND)/2023

**IN THE MATTER OF:**

M/s. Bhavna Luther

**Vs**

Anil Batra & Associates Pvt Ltd. & Ors.

**.....APPLICANT/PETITIONER**

**.....RESPONDENT**

**SECTION**

**U/s 241/242**

**Order delivered on 03.06.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Prakhar Srivastava Adv

For the Respondent: Mr. Mohit Sethi (Advocate) for R-2.

Mr. Nikhil Singhvi, Bilal Ikram, Parth Aggarwal (Advocates)

For R-1 & 4.

Mr. Abhijeet Negi for the Applicant/ Respondent no. 5

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

**IA(Com.A)- 331/2023:-**

On the request made by the Learned Counsel appearing for both the parties,  
the matter is adjourned to **02.09.2024**.

Sd/-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**